

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE
TRIBUNAL, KOLKATA
EASTERN ZONAL BENCH : KOLKATA**

REGIONAL BENCH - COURT NO.2

Excise Appeal No.142 of 2009

(Arising out of Order-in-Original No.37/COMMISSIONER/CE/KOL-V/ADJN/2008 dated 26.12.2008 passed by Commissioner of Central Excise, Kolkata-V.)

Commissioner of Central Excise, Kolkata-V

...Appellant

VERSUS

M/s.Ellenbarie Exim Ltd.

.....Respondent

APPEARANCE

Shri M.N.Dwivedi, Advocate for the Appellant (s)
Shri S.S.Chattopadhyay, Authorized Representative for the Revenue

**CORAM: HON'BLE SHRI P.K.CHOUDHARY, MEMBER(JUDICIAL)
HON'BLE SHRI P.V.SUBBA RAO, MEMBER(TECHNICAL)**

DATE OF HEARING : 24 June 2019
DATE OF DECISION : 16 October 2019

The Appeal is rejected. For order, see order of date in Excise Appeal No.193 of 2009.

SD/
(P.K.CHOUDHARY)
MEMBER (JUDICIAL)

SD/
(P.V.SUBBA RAO)
MEMBER (TECHNICAL)